

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/23109/2026 BLAPL/7948/2026	BHAGABAN DAS VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	KAKATAPUR /84 /2025 CIVIL JUDGE (JD)-CUM-JMFC, KAKATAPUR GR/0000398/2025
2	D-BLAPL/22850/2026 BLAPL/7949/2026	SAROJKANTA MOHAPATRA @ SAROJKANTA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NEMALO /105 /2026 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000238/2026
3	D-BLAPL/23133/2026 BLAPL/7950/2026	SIDUNA @ SUDARSAN DASH VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /414 /2026 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendrapada) ST/0000021/2026
4	D-BLAPL/20766/2026 BLAPL/7951/2026	SUBHAM SAMANTRAY VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	BALIAPANDA /120 /2026 SPECIAL JUDGE (POCSO), PURI(Puri) Spl/0000049/2026
5	D-BLAPL/23072/2026 BLAPL/7952/2026	BIGHNESH GOUDA VS STATE OF ODISHA	SUBHALATA PRIYADARSINI VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000011/2026
6	D-BLAPL/23077/2026 BLAPL/7953/2026	KALU CHARAN NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /310 /2026 J.M.F.C.,KHURDA(Khordha) GR/0000962/2026
7	D-BLAPL/22057/2026 BLAPL/7954/2026	DAMRU SISA VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	KALIMELA /107 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000064/2022
8	D-BLAPL/23082/2026 BLAPL/7955/2026	HRUSHIKESH GUAL @ HRUSHIKESH GUAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /162 /2026 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/00000612/2026
9	D-BLAPL/23087/2026 BLAPL/7956/2026	ASHOK KUMAR MOHANTA VS STATE OF ODISHA	KULDEEP MOHANTY VS	RAIRANGPUR TOWN /62 /2026 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGPUR CT/0000262/2026
10	D-BLAPL/23095/2026 BLAPL/7957/2026	TAPAN BHUE VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	ULLUNDA /140 /2024 A.D.J.,SONEPUR(Sonepur) SC/0000010/2025
11	D-BLAPL/21703/2026 BLAPL/7958/2026	AMITAB PARHI VS UNION OF INDIA, THE INSPECTOR OF N.C.B,BHUBANESWAR	SURYASNATA MOHAPATRA VS	NCB BHUBANESWAR /4 /2026 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000086/2026

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12	D-BLAPL/23104/2026 BLAPL/7959/2026	BHANJA KISHORE PARIDA VS STATE OF ODISHA	SUMANTA MALIK VS	INFOVALLY UPD BHUBANESWAR /199 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000366/2026
13	D-BLAPL/22945/2026 BLAPL/7960/2026	CHITRASEN GANDA VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /57 /2026 A.D.J.,UMERKOTE(Nabarangapur) CT/0000031/2026
14	D-BLAPL/22947/2026 BLAPL/7961/2026	SANANDA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /13 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000023/2026
15	D-BLAPL/22951/2026 BLAPL/7962/2026	KAPILAS SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000011/2026
16	D-BLAPL/23134/2026 BLAPL/7963/2026	TOFAN NAYAK VS STATE OF ODISHA	GYANA RANJAN DHAL VS	MANCHESWAR P.S. /453 /2026 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000438/2026
17	D-BLAPL/22975/2026 BLAPL/7964/2026	BINOD BEHERA @ BINAD BEHERA VS STATE OF ODISHA	ASHIT KUMAR DASH VS	PHULBANI SADAR /38 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000047/2025
18	D-BLAPL/22989/2026 BLAPL/7965/2026	TETRU SAHU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAIBAGA /75 /2022 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000222/2022
19	D-BLAPL/22687/2026 BLAPL/7966/2026	ABINASH PRADHAN VS STATE OF ODISHA	SHYAMANANDA MOHARANA VS	GURUDIJHATIA /105 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000386/2026
20	D-BLAPL/22803/2026 BLAPL/7967/2026	PRABHAKAR MUDULI VS STATE OF ODISHA	MANORANJAN DAS VS	NIMAKHANDI /77 /2026 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000175/2026
21	D-BLAPL/22845/2026 BLAPL/7968/2026	DHANSINGH PANDEY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BELTUKURI /51 /2020 A.D.J.,NAWAPARA(Nuapada) ST/0000003/2021
22	D-BLAPL/21998/2026 BLAPL/7969/2026	AJAYA DALEI VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	BALICHANDRAPUR /79 /2025 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000326/2025
23	D-BLAPL/22902/2026	SASHIKANTA NAYAK @ KISHAN	DHANANJAYA NAYAK	/ /0

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	BLAPL/7970/2026	VS STATE OF ODISHA	VS	2ND A.D.J.,CUTTACK(Cuttack)
24	D-BLAPL/23098/2026 BLAPL/7971/2026	RANJAN KUMAR NAYAK @ RANJAN NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	2(A)CC/0000039/2026 KUNDHEIGOLA /150 /2026 J.M.F.C,REAMAL(Debagarh) CT/0000283/2026
25	D-BLAPL/23217/2026 BLAPL/7972/2026	SANKAR PRASAD MAHATO @ SANKAR MEHETA VS STATE OF ODISHA	ARIJEET MISHRA VS	BARBIL /500 /2025 A.D.J.,CHAMPUA(Kendujhar) ST/0000012/2026
26	D-BLAPL/23096/2026 BLAPL/7973/2026	RANJAN KUMAR NAYAK @ RANJAN NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /151 /2026 J.M.F.C,REAMAL(Debagarh) CT/0000284/2026
27	D-BLAPL/22615/2026 BLAPL/7974/2026	GOPAL NAHAK VS STATE OF ODISHA(VIG.)	RAJENDRA NARAYAN ROUT VS	VIGILANCE PS (BERHAMPUR) /4 /2026 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000004/2026
28	D-BLAPL/22367/2026 BLAPL/7975/2026	RAKESH TANTY VS STATE OF ODISHA	JAGABANDHU SAHU VS	SUNDARGARH SADAR /332 /2026 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000105/2026
29	D-BLAPL/21726/2026 BLAPL/7976/2026	ANKIT PATEL VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	BOLANGIR TOWN /302 /2026 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000009/2026
30	D-BLAPL/21729/2026 BLAPL/7977/2026	BISES JENA @ SIBA VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	BOLANGIR TOWN /302 /2026 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000009/2026
31	D-BLAPL/23259/2026 BLAPL/7978/2026	JITU MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KESINGA /21 /2026 J.M.F.C., KESINGA(Kalahandi) CT/0000020/2026
32	D-BLAPL/22772/2026 BLAPL/7979/2026	SOMA BETI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MOTU /109 /2025 A.D.J.,MALKANGIRI(Malkangiri) CT/0000005/2026
33	D-BLAPL/23029/2026 BLAPL/7980/2026	MD. MENAN @ MD. MANHAN VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	JHUMPURA /101 /2025 A.D.J.,CHAMPUA(Kendujhar) ST/0000002/2026
34	D-BLAPL/21690/2026 BLAPL/7981/2026	PRIYANSHU NANDA @ OM VS	PRAMOD KUMAR BOHIDAR VS	BOLANGIR TOWN /302 /2026 SPECIAL JUDGE,BALANGIR(Balangir)

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35	D-BLAPL/23192/2026 BLAPL/7982/2026	STATE OF ODISHA RAJA NAIK VS	ASUTOSH TRIPATHY VS	Spl/0000009/2026 BANTALA /198 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0000951/2025
36	D-BLAPL/23199/2026 BLAPL/7983/2026	STATE OF ODISHA BIMALENDU PANDA VS	PUSPAMITRA MOHAPATRA VS	GURUDIJHATIA /105 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000386/2026
37	D-BLAPL/23314/2026 BLAPL/7984/2026	STATE OF ODISHA L.RAMAYA REDDY VS	SAUBHAGYA KETAN NAYAK VS	GOLANTHARA (BERHAMPUR) /602 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0002049/2025
38	D-BLAPL/21727/2026 BLAPL/7985/2026	STATE OF ODISHA BIDYADHAR SAHOO VS	PRAMOD KUMAR BOHIDAR VS	BOLANGIR TOWN /302 /2026 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000009/2026
39	D-BLAPL/23316/2026 BLAPL/7986/2026	STATE OF ODISHA DHANURJAYA KHILO VS	SOUMYA KANTA TRIPATHY VS	ORKEL /248 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000126/2025
40	D-BLAPL/22794/2026 BLAPL/7987/2026	STATE OF ODISHA BARUN BEHERA @ GOUD VS	DHANANJAYA MUND VS	BHAWANIPATNA SADAR /249 /2026 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000043/2026
41	D-BLAPL/23249/2026 BLAPL/7988/2026	STATE OF ODISHA JABBAR KHAN VS	RAMESH CHANDRA MAHARANA VS	KHAJURIPADA /60 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000084/2026
42	D-CMP/35554/2026 CMP/1292/2026	STATE OF ODISHA ANANTA PRADHAN VS	SUMIT KUMAR MOHANTY VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) IA/0000254/2026
43	D-CMP/34905/2026 CMP/1293/2026	SAKUNTALA @ SNEHALATA @ BHUKITI PRADHAN ANTARJYAMI @ ANTARJAMI NANDA VS	ABHILASH MISHRA VS	// CIVIL JUDGE (SD),RAIRANGAPUR(Mayurbhanj) CS/0000134/2024
44	D-CMP/34317/2026 CMP/1294/2026	RAGHUBIR NANDA JAGANNATH BEHERA VS	RAMA CHANDRA RATH VS	// CIVIL JUDGE (SD),BHANJANAGAR(Ganjam) IA/0000024/2026
45	D-CMP/35124/2026 CMP/1295/2026	D. SAKAMBAR BEHERA JEMAMANI @ JEMA NAYAK VS	PRAKASH KUMAR MISHRA VS	// A.D.J.,NAYAGARH(Nayagarh) Fao/0000019/2025
		BRAJAKISHOR NAYAK		

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46	D-CMP/35587/2026 CMP/1296/2026	INDIAN OIL CORPORATION LTD., MUMBAI VS M/S. STONEHENGE INFRA AND LOGISTIC PVT. LTD., BHUBANESWAR	GAUTAM MUKHERJI, (SR.ADV.) VS	// SR CIVIL JUDGE (COMMERCIAL COURT) EP/0000065/2025
47	D-CMP/35200/2026 CMP/1297/2026	MAHESWAR DAS VS MOHAN DAS	RAJA KUMAR PATI VS	// CIVIL JUDGE(JD),BASUDEVPUR(Bhadrakali) EC/0000002/2024
48	D-CMP/34489/2026 CMP/1298/2026	KUMAR SAHOO VS BHARAT BARIK	AKSHAYA KUMAR SAHOO VS	// CIVIL JUDGE (JD),PURI(Puri) CS/0000016/2020
49	D-CMP/28397/2026 CMP/1299/2026	RABINDRA BEHERA VS AMIYA BEHERA	MAGA BEHERA VS	// A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagatsinghpur) RFA/0000036/2025
50	D-CMP/34871/2026 CMP/1300/2026	KUNTI NAYAK VS GYANA NAYAK	JAGANNATH BHUYAN VS	// A.D.J.,BALLIGUDA(Kandhamal) Fao/0000001/2022
51	D-CMP/35071/2026 CMP/1301/2026	SARUP CHANDRA GIRI VS GAGAN GIRI	ABHILASH MISHRA VS	// A.D.J.,RAIRANGAPUR(Mayurbhanj) RFA/0000017/2025
52	D-CMP/35403/2026 CMP/1302/2026	ABHEDANANDA PANIGRAHI VS ABHISHEK PANDA	SIDHARTH SHANKAR PADHY VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) CS/0000138/2015
53	D-CMP/35026/2026 CMP/1303/2026	BPN INFRASTRUCTURE PVT. LTD, KHORDHA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0000509/2023
54	D-CMP/35318/2026 CMP/1304/2026	PRAKASH MANDAL VS GAYATRI PAREEK @ GAYTRI DEVI PAREEK	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) IA/0000010/2026
55	D-CMP/35406/2026 CMP/1305/2026	RAMESH PRADHAN VS TAME MALLICK	BAIJAYANTI MOHANTY VS	// CIVIL JUDGE (SD),BALLIGUDA(Kandhamal) EP/0000018/2025
56	D-CONTC/23861/2026 CONTC/5053/2026	ANIL KUMAR MALLICK VS BALAMUKUNDA BHUYAN, IAS	ADV. VS	// () //
57	D-CONTC/29255/2026	AKSHAYA KUMAR JENA	ADV	//

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	CONTC/5054/2026	VS	VS	0
		RAJESH AGGARWAL,COMMNR. CUM SECY. SOCIAL SECURITY AND EMPOWERMENT OF PERSON WITH DISABILITY DEVELO.		//
58	D-CONTC/31770/2026	SATYABRATA JENA	ADV	//
	CONTC/5055/2026	VS	VS	0
		SUDHAKAR NAYAK, SUPERINTENDING ENGINEER, RURAL WORKS DIVISION, CUTTACK		//
59	D-CONTC/32401/2026	JAGANNATH MANDAL	ADV.	//
	CONTC/5056/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS		//
60	D-CONTC/32407/2026	RABINDRA SWAIN	ADV.	//
	CONTC/5057/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS		//
61	D-CONTC/35843/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/5058/2026	VS	VS	0
		SECRETARY, REVENUE AND EXCISE DEPARTMENT, BHUBANESWAR		//
62	D-CONTC/35825/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/5059/2026	VS	VS	0
		SECRETARY, REVENUE AND EXCISE DEPARTMENT, ODISHA , BHUBANESWAR		//
63	D-CONTC/35848/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/5060/2026	VS	VS	0
		SECRETARY, REVENUE AND EXCISE DEPARTMENT, ODISHA		//
64	D-CONTC/35827/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/5061/2026	VS	VS	0
		SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR		//
65	D-CONTC/35841/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/5062/2026	VS	VS	0
		SETTLEMENT OFFICER, GANJAM KORAPUT MAJOR SETTLEMENT, GANJAM		//
66	D-CONTC/35851/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/5063/2026	VS	VS	0
		SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR		//
67	D-CONTC/35839/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//
	CONTC/5064/2026	VS	VS	0
		SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR		//
68	D-CONTC/35852/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//
	CONTC/5065/2026	VS	VS	0

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69	D-CONTC/35830/2026 CONTC/5066/2026	SECRETARY, REVENUE AND EXCISE DEPARTMENT, ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SETTLEMENT OFFICER, GANJAM KORAPUT MAJOR SETTLEMENT, GANJAM	ADV. VS	// // 0 //
70	D-CONTC/35853/2026 CONTC/5067/2026	REGISTRAR (JUDICIAL) ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
71	D-CONTC/35833/2026 CONTC/5068/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SETTLEMENT OFFICER, GANJAM-KORAPUT MAJOR SETTLEMENT, BERHAMPUR	ADV. VS	// 0 //
72	D-CONTC/34071/2026 CONTC/5069/2026	MANOHAR BARIHA VS ASHOK KUMAR BEHERA, OAS (SS), DIRECTOR (R AND R),EX OFFICIO,SPL. SECY. TO GOVT.,DEPT. OF W.R,ODISHA	ADV. VS	// 0 //
73	D-CONTC/35826/2026 CONTC/5070/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
74	D-CONTC/35850/2026 CONTC/5071/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SETTLEMENT OFFICER, GANJAM-KORAPUT SETTLEMENT, BERHAMPUR	ADV. VS	// 0 //
75	D-CONTC/35834/2026 CONTC/5072/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR	ADV. VS	// 0 //
76	D-CONTC/35845/2026 CONTC/5073/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE AND EXCISE DEPT., BHUBANESWAR	ADV. VS	// 0 //
77	D-CONTC/35835/2026 CONTC/5074/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT., BHUBANESWAR	ADV. VS	// 0 //
78	D-CONTC/35846/2026 CONTC/5075/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
79	D-CONTC/35829/2026 CONTC/5076/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //

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80	D-CONTC/34759/2026 CONTC/5077/2026	BIPIN KUMAR NAYAK VS USHA PADHEE, IAS, PRINCIPAL SECY.,HOUSING AND U.D DEPT.,ODISHA	ADV. VS	// 0 //
81	D-CONTC/35849/2026 CONTC/5078/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT., BHUBANESWAR	ADV. VS	// 0 //
82	D-CONTC/35847/2026 CONTC/5079/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR	ADV. VS	// 0 //
83	D-CONTC/35836/2026 CONTC/5080/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SETTLEMENT OFFICER, GANJAM KORAPUT MAJOR SETTLEMENT, BERHAMPUR	ADV. VS	// 0 //
84	D-CONTC/35837/2026 CONTC/5081/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, REVENUE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
85	D-CONTC/35831/2026 CONTC/5082/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
86	D-CONTC/34763/2026 CONTC/5083/2026	RABI CHANDRA DALABEHERA VS USHA PADHEE, IAS.PRINCIPAL SECY. HOUSING AND U.D DEVELOP,MENT DPET.,ODISHA	ADV. VS	// 0 //
87	D-CONTC/32878/2026 CONTC/5084/2026	BIJAYA DAS VS DIPAK MOHANTY, SUPERINTENDING ENGINEER, BAISINGA CANAL DIVISION, LAXMIPOSI, MAYURBHANJ	JAGAJIBAN PRADHAN VS	// 0 //
88	D-CONTC/34768/2026 CONTC/5085/2026	BIRAJ PRADHAN VS USHA PADHEE, IAS, PRINCIPAL SECY. H AND UD DEPT.	ADV. VS	// 0 //
89	D-CONTC/33114/2026 CONTC/5086/2026	SATYABRATA JENA VS AMRIT RUTURAJ, IAS, COLLECTOR AND DISTRICT MAGISTRATE, KHURDA	ADV. VS	// 0 //
90	D-CONTC/34771/2026 CONTC/5087/2026	SUREN BISHOYI VS USHA PADHEE, IAS, PRINCIPAL SECY, H AND UD DEPT.	ADV. VS	// 0 //
91	D-CONTC/33210/2026	JENAMANI PRADHAN	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/5088/2026	VS SOVA SHARMA, IAS	VS	0 //
92	D-CONTC/33215/2026 CONTC/5089/2026	PREMALATA PANI VS SOVA SHARMA, IAS	ADV. VS	// 0 //
93	D-CONTC/33414/2026 CONTC/5090/2026	E. PADMANIDHI PATRA VS DR.N.THIRUMALLA NAIK, I.A.S	SHASHI BHUSAN JENA VS	// 0 //
94	D-CONTC/33418/2026 CONTC/5091/2026	JAYARAM SAHU VS DR.N.THIRUMALLA NAIK, I.A.S	SHASHI BHUSAN JENA VS	// 0 //
95	D-CONTC/33729/2026 CONTC/5092/2026	SUBRAT ROUT @ SUBRAT KUMAR ROUT VS ASHISH ISWAR PALIL, IAS COLLECTOR CUM DISTRICT MAGISTRATE,DHENKANAL	PANCHANAN PANIGRAHI VS	// 0 //
96	D-CONTC/34721/2026 CONTC/5093/2026	KAJAL KIRAN SAHOO VS ASWATHY S.,IAS, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// 0 //
97	D-CONTC/30618/2026 CONTC/5094/2026	NRUSINGHA PARIDA @ NRUSINGHA CHARAN PARIDA VS SOVA SHARMA, IAS	BASUDEV BARIK VS	// 0 //
98	D-CONTC/35325/2026 CONTC/5095/2026	TILOTTAMA BAHINIPATI VS SIDHARTH GOURAB, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
99	D-CONTC/35346/2026 CONTC/5096/2026	AJAYA KUMAR PRADHAN VS MANORANJAN SAHU, OAS	ADV. VS	// 0 //
100	D-CONTC/34554/2026 CONTC/5097/2026	URMILA SAHOO VS SUBRAT KUMAR DAS, I.I.C., BHADRAK RURAL P.S.	ADV. VS	// 0 //
101	D-CONTC/35638/2026 CONTC/5098/2026	DR. MADHUBRATA SATPATHY VS ARVIND AGRAVAL, IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.,BHUBANESWAR	DILLIP KUMAR MOHAPATRA , B.BEHERA, D.MISHRA VS	// 0 //
102	D-CONTC/34563/2026 CONTC/5099/2026	BIJAN KUMAR JENA VS	ACHYUTANANDA PATTANAIK VS	// 0

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103	D-CONTC/33217/2026 CONTC/5100/2026	USHA PADHEE, PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPTT. PAHALI PRADHAN VS SOVA SHARMA, IAS	ADV. VS	// // 0 //
104	D-CONTC/33723/2026 CONTC/5101/2026	SITAKANTA DASH VS SATYABRATA BHOI,THE INSPECTOR GENERAL OF POLICE, NCR, ANGUL	ADV. VS	// 0 //
105	D-CONTC/26916/2026 CONTC/5102/2026	SANTOSH KUMAR PATRA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
106	D-CONTC/26920/2026 CONTC/5103/2026	BHAKTAHARI BEHERA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
107	D-CRLA/22626/2026 CRLA/708/2026	DAITARI SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /102 /2021 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000025/2021
108	D-CRLA/21625/2026 CRLA/709/2026	NIMAI THATI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BOUDH /12 /2024 DISTRICT & SESSIONS JUDGE,BOUDH(BOUDH) ST/0000018/2024
109	D-CRLA/23121/2026 CRLA/710/2026	AMIYA KUMAR BEHERA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	CUTTACK VIGILANCE /1 /2015 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000065/2015
110	D-CRLMA/4507/2026 CRLMA/81/2026	TRINATH PRASAD MOHANTY VS STATE OF ODISHA	SUVASHISH PATTANAIK VS	SAHID NAGAR P.S. /183 /2006 0 //
111	D-CRLMC/22805/2026 CRLMC/2583/2026	IPSITA NANDA VS SATYABRATA PATI	BISHNU CHARAN SWAIN VS	//0 ASST SESSIONS JUDGE (WOMENS), JAC DV M.C./0000044/2021
112	D-CRLMC/22906/2026 CRLMC/2584/2026	DEBADATTA SAHU VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	//0 J.M.F.C.,SONEPUR(Sonepur) ICC/0000002/2026
113	D-CRLMC/23091/2026 CRLMC/2585/2026	TULU @ SOUBHAGYA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BARANGA /109 /2015 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000218/2017

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114	D-CRLMC/20080/2026 CRLMC/2586/2026	MAHAMMAD DAYAN VS M/S. CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD.	PRAMOD CHANDRA SEJPADA VS	// () //
115	D-CRLMC/23092/2026 CRLMC/2587/2026	GAJI @ PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TANGI (KHURDA) /801 /2024 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000825/2024
116	D-CRLMC/20581/2026 CRLMC/2588/2026	GUPTESWARI PATRO VS STATE OF ODISHA	PRABHAKAR SABAT VS	// S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R
117	D-CRLMC/21109/2026 CRLMC/2589/2026	SALIMUDDIN KHAN @ BABU VS STATE OF ODISHA	AMITAV TRIPATHY VS	ICC/0000015/2025 NAYAGARH /48 /2019 SPECIAL JUDGE (POCSO), NAYAGARH
118	D-CRLMC/21354/2026 CRLMC/2590/2026	SHANTI RANJAN BEHERA VS SOMNATH ADHIKARI	VS	BALASORE VIGILANCE /60 /2000 SPECIAL JUDGE, VIGILANCE, BARIPAD GR/0000060/2000
119	D-CRLMC/22365/2026 CRLMC/2591/2026	ADITYA PODDAR VS SMRITI LATH	SMARAJIT PRADHAN VS	/ /0 S.D.J.M.,BARGARH(Bargarh) CMC/0000043/2026
120	D-CRLMC/22395/2026 CRLMC/2592/2026	SARAT PRADHAN VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KHALLIKOTE /378 /2022 A.D.J.,KHALLIKOTE(Ganjam) ST/0000070/2022
121	D-CRLMC/21093/2026 CRLMC/2593/2026	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PIPLI /459 /2025 AD-HOC A.D.J.,(FTSC),PURI(Puri) ST/0000034/2025
122	D-CRLMC/21496/2026 CRLMC/2594/2026	BIGYAN PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 2ND A.D.J,KHURDA(Khordha) CRMC/0000020/2025
123	D-CRLMC/21291/2026 CRLMC/2595/2026	BIJAYA KUMAR RANSINGH VS AMALENDU PATTANAIAK	KALU CHARAN SWAIN VS	// J.M.F.C.,NAYAGARH(Nayagarh) ICC/0000145/2018
124	D-CRLMC/20805/2026 CRLMC/2596/2026	TINKU@PRABIN PATRA VS STATE OF ODISHA	SWETAMBARA PUROHIT VS	SONEPUR /3 /2019 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So
125	D-CRLMC/22047/2026	DHARMENDRA@BUTU SAMANTRAY @ DHARMENDAR SAMANTARY	JYOTIRMAYA SAHOO	GR/0000005/2019 RAMBHA (KHALLIKOTE) /172 /2012

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	CRLMC/2597/2026	VS STATE OF ODISHA	VS	A.D.J.,KHALLIKOTE(Ganjam) ST/0000055/2015
126	D-CRLMC/20916/2026 CRLMC/2598/2026	NILAKANTHA PADHI VS BINDIYA RANI SAHU	RAJENDRA NARYAN ROUT VS	// J.M.F.C.,JEYPORE(Koraput) ICC/0000119/2023
127	D-CRLMC/22052/2026 CRLMC/2599/2026	SUNIL BHUYAN@KAHIRA @ KAIRA BHUYAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /162 /2015 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001349/2015
128	D-CRLMC/21293/2026 CRLMC/2600/2026	BIJAYA KUMAR RANSINGH VS AMALENDU PATTANAIK	KALU CHARAN SWAIN VS	// J.M.F.C.,NAYAGARH(Nayagarh) ICC/0000144/2018
129	D-CRLMC/20942/2026 CRLMC/2601/2026	SWAGAT BISWAL@PAPUN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	NIALI /281 /2022 1ST A.D.J., CUTTACK(Cuttack) ST/0000325/2022
130	D-CRLMC/22072/2026 CRLMC/2602/2026	RAJENDRA NAIK @ NAYAK VS DIPTIKANTA BARIK	ABHILASH MISHRA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPAL ICC/0000057/2025
131	D-CRLMC/21330/2026 CRLMC/2603/2026	MANASH RANJAN PATI VS STATE OF ODISHA	ABHISHEK DASH VS	LINGARAJ P.S. /270 /2022 J.M.F.C.,BHUBANESWAR(Khordha) CT/0006403/2022
132	D-CRLMC/21430/2026 CRLMC/2604/2026	K. NAGESH VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	KOTPAD /226 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000109/2021
133	D-CRLMC/19970/2026 CRLMC/2605/2026	NILADRI BHUSAN SWAIN@FILU VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHANDRASEKHARPUR /264 /2020 S.D.J.M.,BHUBANESWAR(Khordha) CT/0003137/2020
134	D-CRLMC/21294/2026 CRLMC/2606/2026	MANORANJAN SAMAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RASOL /345 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000937/2025
135	D-CRLMC/20753/2026 CRLMC/2607/2026	SABITRI SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /13 /2023 AD-HOC,A.D.J.(FTSC),DHENKANAL(Dhenkanal) Spl/0000038/2023
136	D-CRLMC/19293/2026 CRLMC/2608/2026	KUNI SINGH VS	SURYASNATA MOHAPATRA VS	//0 S.D.J.M.,BALASORE(Baleshwar)

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137	D-CRLMC/22866/2026 CRLMC/2609/2026	STATE OF ODISHA MEGHNA CHITTROTPALA DIXIT VS	UMA CHARAN MISHRA VS	ICC/0000559/2025 MARKAT NAGAR /128 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000541/2023
138	D-CRLMC/19727/2026 CRLMC/2610/2026	STATE OF ODISHA ANIL KUMBHAR VS	MAHADEV SAHU VS	MAHILA PS SAMBALPUR /52 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001373/2024
139	D-CRLMC/18554/2026 CRLMC/2611/2026	STATE OF ODISHA SAROJ KACHRIA VS	NIRANJAN PANDA VS	SAMBALPUR TOWN /341 /2014 A.D.J.,SAMBALPUR(Sambalpur) TR/0000029/2014
140	D-CRLMC/20381/2026 CRLMC/2612/2026	STATE OF ODISHA AKASH MUKHI @ BADAL VS	JAYAKRISHNA MOHAPATRA VS	/ /0 ()
141	D-CRLMC/22993/2026 CRLMC/2613/2026	STATE OF ODISHA RAVI BADRINARAIN GOYAL@RAVI BADRINARAYAN GOYAL@RAVI B.GOYAL VS	SATYA SMRUTI MOHANTY VS	// DHAULI PS /165 /2025 S.D.J.M.,BHUBANESWAR(Khordha)
142	D-CRLMC/22532/2026 CRLMC/2614/2026	STATE OF ODISHA DALLI NARAYAN REDDY VS	SAUBHAGYA KETAN NAYAK VS	ICC/0009746/2025 JARADA /172 /2019 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR
143	D-CRLMC/22641/2026 CRLMC/2615/2026	STATE OF ODISHA DINESH KUMAR SAHOO VS	SUJIT KUMAR ACHARYA VS	ST/0000013/2020 MAHABIROD /21 /2026 J.M.F.C,PARJANG(Dhenkanal)
144	D-CRLMC/22040/2026 CRLMC/2616/2026	STATE OF ODISHA DHARMENDRA@BUTU SAMANTRAY @ DHARMENDAR SAMANTARY VS	JYOTIRMAYA SAHOO VS	GR/0000098/2026 RAMBHA (KHALLIKOTE) /10 /2013 SPECIAL JUDGE,KHALLIKOTE(Ganjam)
145	D-CRLMC/21908/2026 CRLMC/2617/2026	STATE OF ODISHA INFORMANT VS	SURYAKANTA DWIBEDI VS	ST/0000080/2014 SAHADEV KHUNTA /247 /2025 S.D.J.M.,BALASORE(Baleshwar)
146	D-CRLMC/22524/2026 CRLMC/2618/2026	STATE OF ODISHA HRUSIKESH SAHOO VS	SAMARENDRA MOHANTY VS	CT/0000553/2025 KENDRAPARA /27 /2019 SPECIAL JUDGE,KENDRAPARA(Kendrapara)
147	D-CRLMP/19885/2026 CRLMP/1068/2026	STATE OF ODISHA SWORNALATA PRUSTY VS	SAILABALA JENA VS	TR/0000022/2019 CYBER CRIME AND ECO. OFFENCE, CUTTACK
		STATE OF ODISHA		() //

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148	D-CRLMP/21140/2026 CRLMP/1069/2026	SABITRI BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
149	D-CRLMP/22855/2026 CRLMP/1070/2026	GOURANGA BEHERA VS THE STATE OF ODISHA	KHIROD KUMAR SWAIN VS	/ /0 () //
150	D-CRLMP/23430/2026 CRLMP/1071/2026	SHANKAR CHANDRA BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHOGRAI /202 /2026 () //
151	D-CRLMP/22964/2026 CRLMP/1072/2026	SARBESWAR PARIDA VS KABITA PARIDA	SURYAKANTA DWIBEDI VS	/ /0 JUDGE FAMILY COURT,KHURDA(Khor Crp/0000267/2024
152	D-CRLMP/22756/2026 CRLMP/1073/2026	REVOLTRIC POWER SOLUTION PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	AYUSH PATTNAIK VS	INFOCITY PS /275 /2025 () //
153	D-CRLMP/22909/2026 CRLMP/1074/2026	GITANJALI MOHANTY VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	RANPUR /229 /2026 () //
154	D-CRLMP/22854/2026 CRLMP/1075/2026	SARASWATI DAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	TIRTOL /413 /2022 () //
155	D-CRLMP/22098/2026 CRLMP/1076/2026	ALOK CHANDRA MALLA VS STATE OF ODISHA	ASIT KUMAR JENA VS	KENDRAPARA SADAR /298 /2024 () //
156	D-CRLMP/19367/2026 CRLMP/1077/2026	HEMANTA KUMAR PATI VS STATE OF ODISHA	LINGARAJ SARANGI VS	/ /0 () //
157	D-CRLMP/23086/2026 CRLMP/1078/2026	RAGHUNATH SWAIN VS BINODINI BEHERA	SUSANTA KUMAR BARAL VS	/ / JUDGE FAMILY COURT,BHUBANESWA Crp/0000037/2024
158	D-CRLMP/22491/2026 CRLMP/1079/2026	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	BIBHUTI BHUSAN DASH VS	CUTTACK SADAR /690 /2024 () //
159	D-CRLMP/22284/2026	SUKA MAJHI @ MANDAL	SATYABRATA DASH	/ /0

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	CRLMP/1080/2026	VS STATE OF ODISHA	VS	() //
160	D-CRLMP/22901/2026 CRLMP/1081/2026	RAMJAN ALI ANSARI VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	TIRTOL /422 /2025 () //
161	D-CRLMP/23474/2026 CRLMP/1082/2026	BHULA KHADIA VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	SAMBALPUR TOWN /52 /2018 () //
162	D-CRLREV/22715/2026 CRLREV/510/2026	PRAMILA SAHU VS STATE OF ODISHA(VIG.)	NIRANJAN LENKA VS	BALASORE VIGILANCE /29 /2020 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000008/2020
163	D-CRLREV/19422/2026 CRLREV/511/2026	GANDHARBA BISWAL VS STATE OF ODISHA	BISWARANJAN DALAI VS	BANARAPAL /353 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAPAL GR/0000741/2025
164	D-CRLREV/22938/2026 CRLREV/512/2026	JAYDEV PATTNAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /249 /2026 A.D.J.,PARLAKHEMUNDI(Gajapati) CRA/0000001/2026
165	D-CRLREV/22075/2026 CRLREV/513/2026	SANTANU @ BIREN SAMAL @ BIREN KUMAR SAMAL VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KALIAPANI /121 /2022 A.D.J.,JAJPUR ROAD(Jajapur) ST/0000034/2023
166	D-CRLREV/20285/2026 CRLREV/514/2026	SUSANTA SADANGI @ KULUA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /174 /2026 A.D.J.,BHADRAK(Bhadrak) CRA/0000005/2026
167	D-CRLREV/23221/2026 CRLREV/515/2026	DR. BASANTA KUMAR NAIK VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	KATARBAGA /105 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001836/2025
168	D-FAO/35773/2026 FAO/896/2026	MANAGING COMMITTEE OF MANIDEVI HIGH SCHOOL, CHAINPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000781/2017
169	D-JCRLA/23431/2026 JCRLA/219/2026	BIBHUTI BHUSAN DALEI VS STATE OF ODISHA	ADV. VS	ATHGARH /82 /2022 A.D.J.,ATHAGARH(Cuttack) ST/0000092/2022
170	D-MACA/34731/2026 MACA/740/2026	NATIONAL INSURANCE COMPANY LTD.,CUTTACK VS	SABITA RANJAN PATTNAIK VS	// 3RD M.A.C.T.,CUTTACK(Cuttack)

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171	D-MACA/33354/2026 MACA/741/2026	CHHABIRANI TRIPATHY THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., BHUBANESWAR VS BIDULATA KANDI	PRASANTA KUMAR MAHALI VS	Mac/0001214/2019 // IV MACT,PURI(Puri) Mac/0000135/2006
172	D-MACA/2438/2026 MACA/742/2026	CHANDRABATI NAYAK VS RAKESH KUMAR SAHOO	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000061/2023
173	D-MACA/31694/2026 MACA/743/2026	M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD., BHUBANESWAR VS SANJUKTA MANSINGH	ANUPAM DASH VS	// IST MACT, PURI(Puri) Mac/0000074/2023
174	D-MATA/35198/2026 MATA/257/2026	MAMATA KHUNTIA @ NAYAK VS NETRANANDA NAYAK	AKASH BHUYAN VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000154/2020
175	D-MATA/34362/2026 MATA/258/2026	KUNA NERAJA VS BODDEPALLI NAVEEN	ARUN KUMAR BUDHIA VS	// JUDGE FAMILY COURT,ROURKELA(Sundergarh) CP/0000122/2024
176	D-MATA/25294/2026 MATA/259/2026	KISHOR KUMAR SAHU VS MONIKA SAHU	ARUN KUMAR ACHARYA VS	// JUDGE,FAMILY COURT,PHULBANI(Kandhamal) CP/0000025/2025
177	D-MSA/22815/2026 MSA/41/2026	CHANDRAMANI BEHERA VS M/S.SANJAY INFRASTRUCTURE DEVELOPMENT PVT.LTD.,BHUBANESWAR	ARYA TRIPATHY VS	// ODISHA REAL ESTATE APPELLATE TRIBUNAL OREAT/0000077/2022
178	D-RPFAM/34182/2026 RPFAM/208/2026	SRIKANTA MAJHI VS SRADHANJALI BEHERA	ANUGRAHA NARAYAN SAMANTRAY VS	// JUDGE,FAMILY COURT,JAGATSINGPUR(Jajapur) Cp/0000130/2024
179	D-RPFAM/31020/2026 RPFAM/209/2026	SK, OSIM RAZA VS SANIFFA KHANAM	RAMESH CHANDRA SWAIN VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Cp/0000061/2025
180	D-RPFAM/34645/2026 RPFAM/210/2026	SATRUGHAN LOHAR VS LATIKA BALA SUTAR	RAJENDRA NARAYAN ROUT VS	// JUDGE FAMILY COURT,ROURKELA(Sundergarh) Cp/0000021/2019
181	D-RPFAM/34631/2026 RPFAM/211/2026	SURAJ KUMAR SAHU VS ABHIRAJ SAHU	SWAGAT KUMAR SAHU VS	// JUDGE FAMILY COURT,GANJAM(Ganjam) Cp/0000174/2023

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182	D-RPFAM/34675/2026 RPFAM/212/2026	KAILASH CHANDRA SAHOO VS MADHUSMITA SAHOO	JAYADEBA BEHERA VS	// JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000069/2025
183	D-RPFAM/34751/2026 RPFAM/213/2026	PURNA CHANDRA BEHERA VS CHINMAYEE BEHERA	ASHOK DAS VS	// JUDGE FAMILY COURT,PURI(Puri) Crp/0000181/2019
184	D-RPFAM/35134/2026 RPFAM/214/2026	KAKOLI SIKARI VS HARICHAND SIKARI	BASUDEV MISHRA VS	// JUDGE, FAMILY COURT, NABARANGP Crp/0000044/2025
185	D-RPFAM/33200/2026 RPFAM/215/2026	PRASANTA KUMAR NAYAK VS BISHNU PRIYA NAYAK	SOUMYA JYOTI BISWAL VS	// JUDGE FAMILY COURT, KENDRAPARA CRL.EXN/0000049/2025
186	D-RPFAM/35277/2026 RPFAM/216/2026	SUSANTA PANDI VS RASMITA PANDI	JYOTIRMAYA SAHOO VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000244/2021
187	D-WA/27358/2026 WA/1071/2026	NIRAKAR ROUT VS STATE OF ODISHA	HEMANT KUMAR MUND VS	// 0 //
188	D-WA/24763/2026 WA/1072/2026	NAYAGARH DIST. CENTRAL COOPERATIVE BANK LTD., NAYAGARH VS NAYAGARH DIST. CENTRAL COOPERATIVE BANK LTD., WORKERS UNION, NAYAGARH	TAPAN KUMAR BISWAL VS	// 0 //
189	D-WA/52147/2024 WA/1073/2026	RUPAKANTI KAMPA VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //
190	D-WP(C)/34927/2026 WP(C)/24653/2026	PUSPALATA MISHRA VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
191	D-WP(C)/35656/2026 WP(C)/24654/2026	UMESH CHANDRA DALAI VS APPEAL COMMITTEE FOR SUBORDINATE COURTS OF ORISSA HIGH COURT, CUTTACK	SAMEER KUMAR DAS VS	// 0 //
192	D-WP(C)/33271/2026 WP(C)/24655/2026	SACHINDRA NARAYAN RAJGURU VS THE SECRETARY, GOVERNMENT OF ODISHA, PANCHAYATIRAJ DEPARTMENT, BHUBANESWAR	MAGA BEHERA VS	// 0 //
193	D-WP(C)/35392/2026	RICKY KUMAR AGRAWAL	SOURAV SUMAN BHUYAN	//

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	WP(C)/24656/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/33706/2026 WP(C)/24657/2026	BASANTA MANJARI SCHOOL AND COLLEGE OF NURSING, NAYAGARH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
195	D-WP(C)/34824/2026 WP(C)/24658/2026	AJAY KUMAR DAS MOHAPATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
196	D-WP(C)/34732/2026 WP(C)/24659/2026	RADHA RAMAN SWAIN VS TRANSPORT COMMISSIONER CUM CHAIRMAN, STA, ODISHA, CUTTACK	SABYASACHI MISHRA VS	// 0 //
197	D-WP(C)/32608/2026 WP(C)/24660/2026	M/S.KRISHNA HOLDINGS, SUNDERGARH VS STATE OF BANK INDIA, BHUBANESWAR	SWAYAMJIT ROUT VS	// 0 //
198	D-WP(C)/35353/2026 WP(C)/24661/2026	RANJIT ACHARYA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
199	D-WP(C)/35313/2026 WP(C)/24662/2026	RAMANATH GOCHHAYAT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
200	D-WP(C)/35266/2026 WP(C)/24663/2026	HARI NAIK VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
201	D-WP(C)/35364/2026 WP(C)/24664/2026	NIROJ KUMAR PATRA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
202	D-WP(C)/32650/2026 WP(C)/24665/2026	SURENDRA KUMAR MISHRA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
203	D-WP(C)/35123/2026 WP(C)/24666/2026	SUDHANSU BEJ VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
204	D-WP(C)/31419/2026 WP(C)/24667/2026	M/S SANKET COMMUNICATION PVT.LTD, KHURDA VS	SUBRAT SATPATHY VS	// 0

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205	D-WP(C)/32695/2026 WP(C)/24668/2026	THE COMMISSIONER CT AND GST, ODISHA BISHWARANJAN SWAIN VS R.T.O. KATAKA	KHIROD CHANDRA MAJHI VS	// // 0 //
206	D-WP(C)/35386/2026 WP(C)/24669/2026	KAILASH CHANDRA BRAMHA VS AUDITOR GENERAL COOPERATIVE SOCIETIES, ODISHA, BHUBANESWAR	BAIDHAR SAHOO VS	// 0 //
207	D-WP(C)/33710/2026 WP(C)/24670/2026	BASUMATI SETHY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
208	D-WP(C)/34659/2026 WP(C)/24671/2026	PRATAP KUMAR GOUDA VS STATE OF ODISHA	SOUDAMINI MAHANKUDA VS	// 0 //
209	D-WP(C)/31660/2026 WP(C)/24672/2026	M.C OF KUNDHEI U.P. (M.E) SCHOOL, KUNDHEI, PURI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
210	D-WP(C)/34947/2026 WP(C)/24673/2026	RAJANIKANTA SAHOO VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
211	D-WP(C)/35241/2026 WP(C)/24674/2026	BANAMALI PATRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
212	D-WP(C)/31663/2026 WP(C)/24675/2026	M.C.OF FAKIRSAHI PATNA U.P.(M.E) SCHOOL, PURI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
213	D-WP(C)/35293/2026 WP(C)/24676/2026	ANITA PRADHAN VS R.T.O.CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
214	D-WP(C)/35261/2026 WP(C)/24677/2026	BALIKERA PACHHIPAL SERVICE COOPERATIVE SOCIETY LTD., PURI VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
215	D-WP(C)/33785/2026 WP(C)/24678/2026	MANOJ KUMAR BHOLA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //

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216	D-WP(C)/33806/2026 WP(C)/24679/2026	SITAKANTA NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
217	D-WP(C)/35251/2026 WP(C)/24680/2026	DEEPTY @ DIPTI MOHANTY VS BRANCH MANAGER,UCO BANK,ZONAL OFFICE,BHUBANESWAR	TRILOCHAN DASH VS	// 0 //
218	D-WP(C)/33148/2026 WP(C)/24681/2026	SMRUTI RANJAN MOHANTY VS STATE OF ODISHA	NIHAR RANJAN MOHANTY VS	// 0 //
219	D-WP(C)/35267/2026 WP(C)/24682/2026	RAMA SHANKAR SAHOO VS R.T.O., TALCHER	KHIROD CHANDRA MAJHI VS	// 0 //
220	D-WP(C)/33270/2026 WP(C)/24683/2026	MANOHAR NAIK VS STATE OF ODISHA	SOUMENDRA PATTNAIK VS	// 0 //
221	D-WP(C)/34999/2026 WP(C)/24684/2026	SRI LAXMI NARAYAN THAKUR BIJE,CUTTACK VS STATE OF ODISHA	ANANDA CHANDRA SWAIN VS	// 0 //
222	D-WP(C)/34517/2026 WP(C)/24685/2026	SANTOSH KUMAR SAHOO VS THE REGIONAL PROVIDENT FUND COMMISSIONER, EPFO, BHUBANESWAR	JANAKI KANTA MAHAPATRA VS	// 0 //
223	D-WP(C)/35272/2026 WP(C)/24686/2026	JACHINDRA KUMAR NATH VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
224	D-WP(C)/33299/2026 WP(C)/24687/2026	SARASWAT SCHOOL OF NURSING, KHORDHA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
225	D-WP(C)/33693/2026 WP(C)/24688/2026	SUKA BEWA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
226	D-WP(C)/34572/2026 WP(C)/24689/2026	BAIKUNTHA NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
227	D-WP(C)/33929/2026	ROJALIN PRADHAN	BIBHUTI BHUSAN SWAIN	//

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	WP(C)/24690/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/33809/2026	MADHUSMITA PANDA	DEBENDRA KUMAR DHAR	//
	WP(C)/24691/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/33703/2026	ASHIS PUROHIT @ ASHIS KUMAR PUROHIT	PRASANTA KUMAR SATAPATHY	//
	WP(C)/24692/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/35090/2026	BASANTA SAHU	DHANANJAYA MUND	//
	WP(C)/24693/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/34515/2026	TUKUNI RANI BAL	HIMANSU SEKHAR SATAPATHY	//
	WP(C)/24694/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/34737/2026	RATIKANTA BEHERA	SUKANTA KUMAR MISHRA	//
	WP(C)/24695/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/35093/2026	DUTI SAHU	DHANANJAYA MUND	//
	WP(C)/24696/2026	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/35524/2026	BULA NAIK	KHIROD CHANDRA MAJHI	//
	WP(C)/24697/2026	VS R.T.O, CUTTACK	VS	0 //
235	D-WP(C)/35568/2026	MD. IBRAHIM KHAN	DAYANIDHI MISHRA	//
	WP(C)/24698/2026	VS CHIEF EXECUTIVE OFFICER, ODISHA BOARD OF WAKF, CUTTACK	VS	0 //
236	D-WP(C)/35704/2026	RAMESH CHANDRA SAMAL	NIRANJAN NAYAK	//
	WP(C)/24699/2026	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/35139/2026	PANCHANANA NAYAK	PRASANTA KUMAR MISHRA	//
	WP(C)/24700/2026	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/35527/2026	SAROJ KANTA BEHERA	KHIROD CHANDRA MAJHI	//
	WP(C)/24701/2026	VS	VS	0

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239	D-WP(C)/34387/2026 WP(C)/24702/2026	R.T.O, CHANDIKHOL, JAJPUR SANTOSH SUNANI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// // 0 //
240	D-WP(C)/34690/2026 WP(C)/24703/2026	JAGADISH BHOI VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
241	D-WP(C)/34516/2026 WP(C)/24704/2026	SUSANTA KUMAR MOHAPATRA VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //
242	D-WP(C)/35219/2026 WP(C)/24705/2026	KANHU CHARAN LENKA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
243	D-WP(C)/34656/2026 WP(C)/24706/2026	SUNIL KUMAR OJHA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
244	D-WP(C)/35529/2026 WP(C)/24707/2026	SUSANT NAYAK VS R.T.O, BHADRAK	KHIROD CHANDRA MAJHI VS	// 0 //
245	D-WP(C)/33304/2026 WP(C)/24708/2026	GADADHAR SAHU VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
246	D-WP(C)/34632/2026 WP(C)/24709/2026	AKSHAYA KUMAR NAYAK VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
247	D-WP(C)/34653/2026 WP(C)/24710/2026	SUBHS CAFE, BHADRAK VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //
248	D-WP(C)/32190/2026 WP(C)/24711/2026	LAXMINARAYAN DAS VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
249	D-WP(C)/35278/2026 WP(C)/24712/2026	NIRANJAN BEHERA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //

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250	D-WP(C)/34762/2026 WP(C)/24713/2026	PRADEEP KUMAR NANDA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
251	D-WP(C)/34235/2026 WP(C)/24714/2026	SUDHIR KUMAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
252	D-WP(C)/34761/2026 WP(C)/24715/2026	AJAY KUMAR AGRAWAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
253	D-WP(C)/34748/2026 WP(C)/24716/2026	PRADEEPTA KUMAR PANY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
254	D-WP(C)/34764/2026 WP(C)/24717/2026	SITA DASH VS THE DISTRICT CONSUMER PROTECTION OFFICER CUM ADDITIONAL DISTRICT MAGISTRATE	BIJAYA KUMAR NAYAK (3) VS	// 0 //
255	D-WP(C)/34753/2026 WP(C)/24718/2026	PITAMBAR MAHALIK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
256	D-WP(C)/35144/2026 WP(C)/24719/2026	LAXMAN NAHAK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
257	D-WP(C)/35533/2026 WP(C)/24720/2026	KUNI MOHANTY@KUNI KUMARI MOHANTY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
258	D-WP(C)/31722/2026 WP(C)/24721/2026	M.C. OF ALOK MEMORIAL U.P. (M.E) SCHOOL, KOLANGIRI, JAJPUR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
259	D-WP(C)/33309/2026 WP(C)/24722/2026	DR.SABIR BUX VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
260	D-WP(C)/32088/2026 WP(C)/24723/2026	TRIBENI SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
261	D-WP(C)/34064/2026	SAMPAT KUMAR DASH	SAILABALA JENA	//

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	WP(C)/24724/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/34706/2026	KAINTHI DANGARI	SRIKANTA MAHUNTA	//
	WP(C)/24725/2026	VS STATE OF ODISHA	VS	0 //
263	D-WP(C)/34766/2026	MAMATAMAYEE MOHALIK	SAIBRATA RATH	//
	WP(C)/24726/2026	VS STATE OF ODISHA	VS	0 //
264	D-WP(C)/32181/2026	MADHUSMITA DUTTA	SUPRIYO RANJAN MAHAPATRA	//
	WP(C)/24727/2026	VS STATE OF ODISHA	VS	0 //
265	D-WP(C)/33508/2026	MARY ELIZA SCHOOL AND COLLEGE OF NURSING, KHORDHA	SUBHANKAR ROUT	//
	WP(C)/24728/2026	VS STATE OF ODISHA	VS	0 //
266	D-WP(C)/34741/2026	MANOJ KUMAR NAYAK	SARADA DASH	//
	WP(C)/24729/2026	VS BRANCH MANAGER, STATE BANK OF INDIA, KHURDHA	VS	0 //
267	D-WP(C)/34769/2026	SASHILATA KHUNTIA	SAIBRATA RATH	//
	WP(C)/24730/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/34665/2026	SUBHAS CHANDRA PARIDA	JASHOBANTA DASH	//
	WP(C)/24731/2026	VS STATE OF ODISHA	VS	0 //
269	D-WP(C)/34744/2026	PANKAJINI MEHER	SUDHIR KUMAR MALLICK	//
	WP(C)/24732/2026	VS STATE OF ODISHA	VS	0 //
270	D-WP(C)/34776/2026	PULIN BIHARI MOHANTY	SAIBRATA RATH	//
	WP(C)/24733/2026	VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/34734/2026	BHARATI NAIK	PRASANTA VARMA	//
	WP(C)/24734/2026	VS STATE OF ODISHA	VS	0 //
272	D-WP(C)/34746/2026	ANTARYAMI NATH	SIDHESWAR MALLIK	//
	WP(C)/24735/2026	VS	VS	0

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273	D-WP(C)/34783/2026 WP(C)/24736/2026	STATE OF ODISHA DR.RAJENDRA NARAYAN DAKHINKABAT VS	ASHOK KUMAR SARANGI VS	// // 0
274	D-WP(C)/35316/2026 WP(C)/24737/2026	STATE OF ODISHA MANAGING COMMITTEE OF SARBODYA BIDYAPITHA HIGH SCHOOL, NUAGAON VS	DILLIP KUMAR MOHAPATRA VS	// // 0
275	D-WP(C)/33812/2026 WP(C)/24738/2026	STATE OF ODISHA SATYAVAMA PRADHAN VS	NIHAL RATH VS	// // 0
276	D-WP(C)/33947/2026 WP(C)/24739/2026	STATE OF ODISHA PRASAN KUMAR MAHALI VS	RABINDRA NATH PRUSTY VS	// // 0
277	D-WP(C)/35647/2026 WP(C)/24740/2026	STATE OF ODISHA DR.BRAJABANDHU NANDA VS	SUBHADUTTA ROUTRAY VS	// // 0
278	D-WP(C)/35666/2026 WP(C)/24741/2026	STATE OF ODISHA MANASI DAS VS	TUSAR KUMAR MISHRA VS	// // 0
279	D-WP(C)/35648/2026 WP(C)/24742/2026	STATE OF ODISHA DR.SANJUKTA SAHOO VS	SUBHADUTTA ROUTRAY VS	// // 0
280	D-WP(C)/35644/2026 WP(C)/24743/2026	STATE OF ODISHA DR. SUNIL KUMAR BISHOYI VS	SUBHADUTTA ROUTRAY VS	// // 0
281	D-WP(C)/35418/2026 WP(C)/24744/2026	STATE OF ODISHA SUJATA SWAIN VS	RAJJEET ROY VS	// // 0
282	D-WP(C)/35828/2026 WP(C)/24745/2026	ASSISTANT COMMISSIONER, GOODS AND SERVICE TAX AND CENTRAL EXCISE, BERHAMPUR DIVISION MIHIR KUMAR DAS VS	SUSHANTA KUMAR MISHRA VS	// // 0
283	D-WP(C)/35838/2026 WP(C)/24746/2026	STATE OF ODISHA MANJUSHREE SEET VS	SUSHANTA KUMAR MISHRA VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/35641/2026 WP(C)/24747/2026	DR.BAIDYANATH DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
285	D-WP(C)/35643/2026 WP(C)/24748/2026	NARAYAN CHANDRA SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
286	D-WP(C)/35635/2026 WP(C)/24749/2026	REETA NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
287	D-WP(C)/33441/2026 WP(C)/24750/2026	JAMUNA MALIK VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //
288	D-WP(C)/35087/2026 WP(C)/24751/2026	RADHA KRISHNA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
289	D-WP(C)/33610/2026 WP(C)/24752/2026	SHANTI MURMU @ SOREN VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //
290	D-WP(C)/35637/2026 WP(C)/24753/2026	DR. NINI MAHARANA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
291	D-WP(C)/35094/2026 WP(C)/24754/2026	HARASH CHANDRA RAY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
292	D-WP(C)/35099/2026 WP(C)/24755/2026	BIBHUBASINI DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
293	D-WP(C)/35888/2026 WP(C)/24756/2026	SUDHIR KUMAR ROUT VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
294	D-WP(C)/35521/2026 WP(C)/24757/2026	AJAYA KUMAR KABI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
295	D-WP(C)/35129/2026	GOPABANDHU MAJHI	CHITTA RANJAN LENKA	//

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	WP(C)/24758/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/35327/2026 WP(C)/24759/2026	DR.SANJAY KUMAR PRADHAN VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
297	D-WP(C)/35417/2026 WP(C)/24760/2026	ASHOK KUMAR ROUT VS STATE OF ODISHA	SUDHANSU SEKHAR JENA VS	// 0 //
298	D-WP(C)/35810/2026 WP(C)/24761/2026	M/S JAGANNATH POLYMERS LIMITED, CUTTACK VS AUTHORIZED OFFICER, CANARA BANK, CUTTACK	SAILAZA NANDAN DAS VS	// 0 //
299	D-WP(C)/35131/2026 WP(C)/24762/2026	HINDUJA LEYLAND FINANCE LTD., CHENNAI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
300	D-WP(C)/35832/2026 WP(C)/24763/2026	TULASI JENA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
301	D-WP(C)/34231/2026 WP(C)/24764/2026	BISHNU PRASAD BEHERA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
302	D-WP(C)/35074/2026 WP(C)/24765/2026	PRAVANJAN DASH VS STATE OF ODISHA	SUSANT KUMAR JETHY VS	// 0 //
303	D-WP(C)/35528/2026 WP(C)/24766/2026	SUSHILA KILAKA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
304	D-WP(C)/35132/2026 WP(C)/24767/2026	PRAVANJAN DASH VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
305	D-WP(C)/35104/2026 WP(C)/24768/2026	KIRTIRANJAN SAHU VS DCB BANK LTD., KANDHAMAL	SIDHARTHA MISHRA VS	// 0 //
306	D-WP(C)/35546/2026 WP(C)/24769/2026	SHIVESH RAJ SAHU VS	ARUN KUMAR PATRA VS	// 0

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307	D-WP(C)/35140/2026 WP(C)/24770/2026	STATE OF ODISHA AMORESH CHANDRA PATRA VS	PRASANTA KUMAR MISHRA VS	// // 0
308	D-WP(C)/35108/2026 WP(C)/24771/2026	STATE OF ODISHA AJAYA KUMAR MALLA VS	GYANA RANJAN SETHI VS	// // 0
309	D-WP(C)/35677/2026 WP(C)/24772/2026	STATE OF ODISHA SANTOSH KUMAR PARIDA VS	ATUL TRIPATHY VS	// // 0
310	D-WP(C)/35109/2026 WP(C)/24773/2026	STATE OF ODISHA GAJENDRA DAS VS	SUSANTA KUMAR MISHRA VS	// // 0
311	D-WP(C)/35127/2026 WP(C)/24774/2026	STATE OF ODISHA PRAGNYA SMITA MOHANTY VS	SURYA PRATAP DEO VS	// // 0
312	D-WP(C)/35798/2026 WP(C)/24775/2026	STATE BANK OF INDIA, BHUBANESWAR DEBASIS PATTNAIK VS	AMIT PRASAD BOSE VS	// // 0
313	D-WP(C)/35724/2026 WP(C)/24776/2026	STATE OF ODISHA NIRMAL CHANDRA PANI VS	SAILABALA JENA VS	// // 0
314	D-WP(C)/35223/2026 WP(C)/24777/2026	STATE OF ODISHA NIHAR RANJAN DAS VS	SOUBHAGYA KUMAR RATH VS	// // 0
315	D-WP(C)/35066/2026 WP(C)/24778/2026	STATE OF ODISHA BISWARANJAN JENA VS	SOUBHAGYA KUMAR RATH VS	// // 0
316	D-WP(C)/35764/2026 WP(C)/24779/2026	STATE OF ODISHA M/S. MEGA BUILDERS AND DEVELOPERS, BHUBANESWAR VS	MOHAMMED AKHTER RAZA KHAN VS	// // 0
317	D-WP(C)/35402/2026 WP(C)/24780/2026	STATE OF ODISHA M/S DURGA PRASANNA DAS,CUTTACK VS	BISWA CHANDAN MOHANTY VS	// // 0
		UNION OF INDIA		//

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318	D-WP(C)/35571/2026 WP(C)/24781/2026	SARASWATI SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
319	D-WP(C)/35236/2026 WP(C)/24782/2026	PURNA CHANDRA JENA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
320	D-WP(C)/35725/2026 WP(C)/24783/2026	BHARATI KAR VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
321	D-WP(C)/35860/2026 WP(C)/24784/2026	SAPHINA KHATUN VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
322	D-WP(C)/35068/2026 WP(C)/24785/2026	DILLIP KUMAR SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// 0 //
323	D-WP(C)/35073/2026 WP(C)/24786/2026	KHIROD DAS VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
324	D-WP(C)/35788/2026 WP(C)/24787/2026	PRATAP KUMAR SAHOO VS UNION OF INDIA	PRABIN DAS VS	// 0 //
325	D-WP(C)/35882/2026 WP(C)/24788/2026	RANJU PRADHAN VS THE EXECUTIVE OFFICER, DHENKANAL MUNICIPALITY	RAJESH RANJAN SAHOO VS	// 0 //
326	D-WP(C)/35880/2026 WP(C)/24789/2026	ASHANTI SETHI VS THE EXECUTIVE OFFICER, DHENKANAL MUNICIPALITY, DHENKANAL	RAJESH RANJAN SAHOO VS	// 0 //
327	D-WP(C)/34359/2026 WP(C)/24790/2026	PRIYADARSINI KHUNTIA VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //
328	D-WP(C)/35881/2026 WP(C)/24791/2026	SUNITA BARIK VS THE EXECUTIVE OFFICER, DHENKANAL MUNICIPALITY	RAJESH RANJAN SAHOO VS	// 0 //
329	D-WP(C)/35294/2026	JAMINI KANTA GIRI	SANGRAM JENA	//

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	WP(C)/24792/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/35070/2026	SADANANDA PATI	BASUDEV BARIK	//
	WP(C)/24793/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/35683/2026	PRASANT KUMAR MOHAPATRA	ATUL TRIPATHY	//
	WP(C)/24794/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/35722/2026	ACHYUTANANDA PANDA	KUNAL KUMAR SWAIN	//
	WP(C)/24795/2026	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/35678/2026	PUSPARANI BEHERA	ATUL TRIPATHY	//
	WP(C)/24796/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/34438/2026	SURENDRA @ SURATH JENA	SUJIT KUMAR SWAIN	//
	WP(C)/24797/2026	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/35685/2026	ASHOK KUMAR PANIGRAHI	ATUL TRIPATHY	//
	WP(C)/24798/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/35681/2026	SUBHASIS MISHRA	ATUL TRIPATHY	//
	WP(C)/24799/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/35671/2026	BIDHU PRASAD DAS	ATUL TRIPATHY	//
	WP(C)/24800/2026	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/35682/2026	SATYABHAMA PATHAL	ATUL TRIPATHY	//
	WP(C)/24801/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/35686/2026	SUSHREE SANGITA MOHANTY	ATUL TRIPATHY	//
	WP(C)/24802/2026	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/35675/2026	PRASHANT KUMAR MOHAPATRA	ATUL TRIPATHY	//
	WP(C)/24803/2026	VS	VS	0

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341	D-WP(C)/32362/2026 WP(C)/24804/2026	STATE OF ODISHA RUDRANARAYAN BARIK VS UNION OF INDIA	ASUTOSH ROUT VS	// // 0 //
342	D-WP(C)/34760/2026 WP(C)/24805/2026	BIJOY KUMAR NANDI VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //
343	D-WP(C)/35676/2026 WP(C)/24806/2026	SASHIKANTA SHAW VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
344	D-WP(C)/35080/2026 WP(C)/24807/2026	ISWAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
345	D-WP(C)/34332/2026 WP(C)/24808/2026	HARIHAR PANIGRAHI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
346	D-WP(C)/35730/2026 WP(C)/24809/2026	AJAMBILA MAJHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
347	D-WP(C)/34780/2026 WP(C)/24810/2026	ANITA SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
348	D-WP(C)/34067/2026 WP(C)/24811/2026	OM PRAKASH SINGH VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
349	D-WP(C)/35615/2026 WP(C)/24812/2026	PABITRA MOHAN DASH VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
350	D-WP(C)/35596/2026 WP(C)/24813/2026	SIMANCHAL NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
351	D-WP(C)/34708/2026 WP(C)/24814/2026	BATA KRUSHNA NAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //

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352	D-WP(C)/35733/2026 WP(C)/24815/2026	MANAGING COMMITTEE OF GANDARDA HIGH SCHOOL, BALASORE VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
353	D-WP(C)/35687/2026 WP(C)/24816/2026	JYOTSNARANI NAYAK VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
354	D-WP(C)/35688/2026 WP(C)/24817/2026	BISHNU KESHARI JENA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
355	D-WP(C)/34820/2026 WP(C)/24818/2026	BISWANATH MEKAP VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
356	D-WP(C)/35754/2026 WP(C)/24819/2026	MAA ANNAPURNA PADMADEVI SELF HELP GROUP,MACHHIPADA ,NAYAGARH VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
357	D-WP(C)/35759/2026 WP(C)/24820/2026	MAA JOGAMAYA SELF HELP GROUP VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
358	D-WP(C)/35575/2026 WP(C)/24821/2026	DASARATHA MUDULI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
359	D-WP(C)/34175/2026 WP(C)/24822/2026	SUBASH CHANDRA JENA VS COLLECTOR, KEONJHARGARH, KEONJHAR	DEEPTIRANJAN JENA VS	// 0 //
360	D-WP(C)/35371/2026 WP(C)/24823/2026	UMA SHANKAR PADHAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
361	D-WP(C)/35756/2026 WP(C)/24824/2026	MARUTI S.H.G,BELAPADAPATANA,NAYAGARH VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
362	D-ABLAPL/23283/2026 ABLAPL/9164/2026	DILLIP KUMAR BHATTA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 0 //
363	D-ABLAPL/20167/2026	ABHISEKH ROUT @ PINTU	APURBA DAS	TIHIDI /150 /2026

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	ABLAPL/9165/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/23289/2026 ABLAPL/9166/2026	BABULI PRUSTY VS STATE OF ODISHA	DALIRANI BEHURAY VS	BRAMHA BARADA /143 /2026 () //
365	D-ABLAPL/23291/2026 ABLAPL/9167/2026	KALIA @ ARJUNA JENA VS STATE OF ODISHA	KASHINATH PATTANAIK VS	BAGHAMARI /72 /2023 () //
366	D-ABLAPL/23026/2026 ABLAPL/9168/2026	MANUA BEHERA @ MANOJ BEHERA VS STATE OF ODISHA	DEBASIS PRUSTY VS	CHOUDWAR /492 /2026 () //
367	D-ABLAPL/23280/2026 ABLAPL/9169/2026	IRFAN MIAN @ MD IRFAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	JHIRPANI P.S. /76 /2026 () //
368	D-ABLAPL/22285/2026 ABLAPL/9170/2026	SANJAY SENAPATI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /311 /2026 () //
369	D-ABLAPL/22082/2026 ABLAPL/9171/2026	HUSBAND OF THE VICTIM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURI SADAR /380 /2026 () //
370	D-ABLAPL/22481/2026 ABLAPL/9172/2026	PANKAJ BEHERA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	BHARATPUR PS /629 /2026 () //
371	D-ABLAPL/23005/2026 ABLAPL/9173/2026	SANTOSH MOHAPATRA VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	EOW,BHUBANESWAR /10 /2026 () //
372	D-ABLAPL/23080/2026 ABLAPL/9174/2026	DILLIP SANGANERIA VS STATE OF ODISHA	ADITI HOTA VS	SPECIAL CRIME UNIT /16 /2026 () //
373	D-ABLAPL/22120/2026 ABLAPL/9175/2026	RAJESH NAYAK VS STATE OF ODISHA	CHIRANJIB ROUT VS	GOPALPRASAD /139 /2026 () //
374	D-ABLAPL/21791/2026 ABLAPL/9176/2026	BIJAY KUMAR PRADHAN VS	BIPLAB KUMAR DASH VS	RAJNAGAR /262 /2026 ()

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375	D-ABLAPL/22129/2026 ABLAPL/9177/2026	STATE OF ODISHA ARUN SUBUDHI @ ARUN KUMAR SUBUDHI VS	BISWAJIT PASAYAT VS	// MAHILA P.S.(BBSR) /150 /2026 ()
376	D-ABLAPL/22486/2026 ABLAPL/9178/2026	STATE OF ODISHA SURYAKANTA DAS VS	SANTOSH CHANDRA ATABUDHI VS	// BALASORE SADAR /386 /2026 ()
377	D-ABLAPL/22510/2026 ABLAPL/9179/2026	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	BIKRAM CHANDRA GHADEI VS	// PAHALA /315 /2026 ()
378	D-ABLAPL/22714/2026 ABLAPL/9180/2026	STATE OF ODISHA LALITA MAHAKUDA @ MAHANKUDA VS STATE OF ODISHA	PRAHALLAD SAHU VS	// GOCHHAPADA /94 /2026 () //